

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.02.2024 AT 2.45 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/116/9/AMR/2022		9 of IBC	Haldia Petrochemicals Limited Vs. VR Commodities Private Limited
	IA(IBC)/168/2023	Rule 11 of NCLT Rules	VR Commodities Private Limited (CD) Vs Haldia Petrochemicals Limited (OC)

ORDER

Mr. Mainak Bose & Mr. Debjyoti Saha, Proxy counsels for the OC and Mr. Manichandan Reddy, Proxy counsel for the CD present. At the request of Ld. Counsel for the OC, for hearing, list the matter on 22.04.2024.

List the IA (IBC)/168/2023 along with the main CP for hearing on 22.04.2024.

sdlr

**SANJAY PURI
MEMBER (TECHNICAL)**

sdlr

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**